Item No. 8

O.A.No.15/2006

20.2.2006

App:

Shri Surendran P.

Res;

None

Learned counsel for applicant states that this bench of the Tribunal was pleased to direct the respondents to decide the representation filed by the applicant against the transfer order. Representation has been decided and the applicant is satisfied in as much as he carried out the transfer order and jointed at the new place of posting. He therefore, now does not wish to press this O.A. In view of the aforesaid statement, the O.A. stands disposed of since not pressed. No costs.

(J.K.Kaushik)
Member (J)

HLS/-

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